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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**IA 19/2017 with TP No. 123/397-398/NCLT/AHM/2016 (New)
CP No. 26/397-398/CLB/MB/2016 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.08.2017**

Name of the Company: Kanakbhai Ratilal Patel
V/s.
Balajikrupa Estates Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
	Mr. Tushar P. Hemani	Advocate appearing		
1.	Vaibhavi K. Parikh	Advocate	P1-3	
2.	PAVAN S. GODIAWALA	ADVOCATE	PETITIONER	
3.	Kunal P. Vaishnav		R 4	

ORDER

Learned Advocate Mr. Pavan Godiawala present for Petitioner. Learned Advocate Mr. Tushar Hemani with Learned Advocate Ms. Vaibhavi Parikh present for Respondents no. 1 to 3. Learned Advocate Mr. Kunal Vaishnav present for Respondent no. 4.

Rejoinder filed in IA 19/2017.

Heard arguments in IA 19/2017 of Learned Counsel for Original Petitioner and Learned Counsel for original Respondents in IA 19/2016.

Order on IA 19/2017 reserved.

List TP 123/2016 on 08.09.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 3rd day of August, 2017.